

[श्री सत्य नारायण सिंह]

लेकिन इसी बीच में इलाहाबाद हाई कोर्ट का फैसला आ गया और यह समझा गया कि वह बिल्कुल हमारे शक में है और जब तक कोई नई घटना न हो जाये,...

श्री प्रकाशबीर शास्त्री : वह तो हो गई ।

श्री सत्य नारायण सिंह : इस बारे में आप से भी राय की गई थी और यह सोचा गया कि इस वक्त इस को न उठाया जाय । इस सेशन के बाकी दो दिनों में तो इस पर बहस हो सकती है । लेकिन अगर इस पर विचार करना है, तो अगले सेशन में इस के लिए समय निकाल सकते हैं ।

श्री प्रकाशबीर शास्त्री

सरकार

इतना आश्वासन तो दे कि जब यह अधिवेशन समाप्त हो जायगा तब वह इस बारे में अपना मन बता लेगी और उस के बाद अगले अधिवेशन में इस प्रश्न को ले लिया जायगा । इस बात को दयाया न जाए । जब एक अध्याय खुल ही गया है, तो उस का निर्णय हो ही जाना चाहिए ।

श्री किशन पटनायक : दामों के बारे में प्रस्ताव एडमिट हो गया है ।

श्री जगदेव सिंह सिद्धान्ती

कच्छ

के बारे में नहीं बताया है ।

13.38 hrs.

#### STATEMENT REGARDING WITHDRAWAL OF INDIAN DIPLOMATIC MISSION FROM SOUTH RHODESIA

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): Government of India have been greatly concerned at the politi-

cal developments taking place in Southern Rhodesia. The series of measures taken by the minority settlers' Government in Salisbury, especially the elections ordered for today the 7th May, indicate its determination to take positive steps towards the declaration of independence unilaterally on the basis of the existing constitution and without the consent of the people of the country through recognised democratic processes. Any semblance of 'constitutionality' sought to be given by the process of conducting a spurious election would be completely unacceptable.

2. Government of India have repeatedly made it known that Southern Rhodesia should gain independence without delay on the basis of the establishment of a duly constituted democratic government, elected on the principle of 'one man one vote'. We consider that the status of Southern Rhodesia as a non-self-governing territory, which has been affirmed in the United Nations General Assembly Resolution 1747 of 28th June, 1962, remains unchanged.

3. It is a matter of great concern that despite opposition from the majority population of Southern Rhodesia and expressions of disapproval by the international community in the United Nations, in the Organisation of African Unity, in the Second Conference of Non-Aligned Nations and other forums, the minority Government in Salisbury persists in the achievement of its illegal objectives.

4. To demonstrate our strong disapproval and as a mark of solidarity with the people of Southern Rhodesia struggling for the vindication of their rights and in conformity with enlightened world opinion, Government of India have decided to withdraw their Mission in Salisbury as from to-day. The British Government have been informed of our decision and our Representative must have left Salisbury to-day.